

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1341
ANSWERED ON:04.03.2010
CHECKING CRIMES IN TRAINS
Sule Supriya

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways propose to nominate inter-State police team for group of trains running over concerned States so that crimes get investigated in a better coordinated manner;
- (b) if so, the salient features of this new initiative;
- (c) whether as a train passes through more than one States, one of the States with maximum, run will be designated as coordinating State of the team;
- (d) if so, the time by which this systems is likely to be introduced; and
- (e) the extent to which system will be useful in checking crimes and also improving the safety of trains?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) & (b): A meeting of State Home Secretaries, officials of Ministry of Home Affairs and Intelligence Bureau was held with Railways on 20.01.2010 in which suggestion to form inter-State Police teams by State Governments was also included so that the gangs of criminals operating in railways can be arrested.
- (c): It was also suggested that crime prone trains which pass through more than one State, one of the States with maximum run should be designated as coordinating State.
- (d): The suggestions are to be implemented by the State Governments.
- (e): The usefulness of system can be assessed after the implementation by State Governments.